F. No. J-11017/2/2021-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated 27th May, 2021

## **ORDER**

The President is pleased to **extend** the terms of all the panel counsel mentioned in this Department's earlier Order No. J-11015/3/2015-Judl. dated 28.12.2015, for conducting Central Government litigation before various District & Subordinate Courts in the state of Himachal Pradesh with effect from the date of expiry of their terms i.e. **28.12.2018** <u>until further orders.</u>

- 2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

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(R. S. Verma) Additional Secretary

## Copy for information to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. The Registrar, High Court of Himachal Pradesh at Shimla.
- 3. The Advocate General of the Govt. of Himachal Pradesh, Shimla, Himachal Pradesh-171001.
- 4. Shri Balram Sharma, Asstt. SGI, High Court of Himachal Pradesh at Shimla.
- 5. All the panel counsel as per aforesaid Order No. J-11015/3/2015-Judl. dated 28.12.2015.
- 6. The Cash (LA) Section with regard to payment of retainership fee to Standing Govt. Counsel as per said Order No. J-11015/3/2015-Judl. dated 28.12.2015 with effect from 28.12.2018 until further orders.
- 7. To be uploaded on the website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
- 8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 9. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial)
Phone: 011-23384945

Email: Judicial-dla@nic.in